

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) and (b) The Management of Air India has signed a wage agreement with the Indian Pilots' Guild (IPG), on 3rd January 1998 resulting in increase in the wages of the Pilots Like the other wage agreement with the IPG was also submitted to the Board of Air India for *ex-post facto* approval.

(c) and (d) Package of wages offered to employees varies from airline to airline. One allowance peculiar to Air India named "shortfall allowance" is being paid in pursuance of an agreement signed with the IPG in September, 1994. This allowance is paid to a senior pilot if his junior flies more than him in a particular month. The management of Air India in its negotiations with the IPG attempted to get this allowance withdrawn but did not succeed.

#### Funds Sanctioned for CAPART

2382. SHRI TATHAGATA SATPATHY: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state the details of the funds sanctioned for implementing the schemes of CAPART during the last three years State-wise and Scheme-wise?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): The funds sanctioned to CAPART for implementation of the schemes of the Ministry of Rural Areas & Employment are released by CAPART to the voluntary organisations based on the project proposals received from them. As such, there is no State-wise allocation/release of funds. The details of the funds sanctioned to CAPART during the last three years, scheme-wise is given below:—

Sl.No.	Scheme	Amount sanctioned (Rs. In crore)
1	2	3
1.	Promotion of voluntary Action in Rural Development	13.90
2.	Organisation of beneficiaries	4.88
3.	Advancement of Rural Technology	25.00
4.	Accelerated Rural Water Supply programme	20.00
5.	Central Rural Sanitation programme	14.70

1	2	3
6.	Jawahar Rozgar Yojana	15.50
7.	Indira Awaas Yojana	36.11
8.	Integrated Rural Development Programme	1.50
9.	Development of Women and Children in Rural Areas	4.75
10.	Training to Panchayati Raj Functionaries	0.50
11.	Million Wells Scheme	0.50
12.	Support to N.G.Os/V.As.	1.25
13.	Watershed Development	12.50
Total :		151.09

#### Expansion of Madurai Airport

2383. SHRI VAIKO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to expand the Madurai airport runway and building; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) and (b) Yes, Sir. Airports Authority of India has plans to extend the runway from 6000' to 7500' for operation of AB-320 type of aircraft. State Government of Tamil Nadu has to acquire 60 acres of land for the purpose. There is also a proposal to expand and modify the existing terminal building to provide better amenities. This project is at the planning stage and is expected to be completed during the 9th plan period.

#### Setting up of Unit

2384. SHRI RAMPAL UPADHYAY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is any proposal to set-up a second unit to process the metals available from the mining project in Rampura Anguja in district Bhilwara, Rajasthan;

(b) if so, whether any place has been identified to set up this unit; and